

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 272 of 2019

IN THE MATTER OF:

Ms. Vidhya Achu Roy

...Appellant

Vs

M/s Suraj Mani Engineers Pvt. Ltd. & Ors.

....Respondents

Present:

**For Appellant: Mr. Prabhu Swami and Ms. Divya Swami,
Advocates**

**For Respondents: Mr. Goutham Shivshankar and Mr. Shantanu
Singh, Advocates**

ORDER

09.01.2020 At the request for both the sides for reporting of settlement,
the matter is adjourned for **4th February, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(V P Singh)
Member(Technical)

Akc/Md.